

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.13 - IA/652(AHM)2024 in IA/367(AHM)2023  
in  
**CP(IB) 568 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
Champion Agro Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Parshwa Shah, Adv.  
For the Respondent :

**ORDER**

**IA/652(AHM)2024 in IA/367(AHM)2023**

This is an application filed by the applicant for substitution of the name of Resolution Professional Mr. Trupalkumar Patel with Liquidator Mr. Sushil Vishwakant Tewary in IA 367 of 2023.

Heard Learned Counsel for the applicant.

IA 652 of 2024 is allowed and disposed-off.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**